

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
Writ Petition(s)(Civil) No(s).1183/2021

J.B DARNAL

Petitioner(s)

VERSUS

ELECTION COMMISSION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 21-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Dr. G.V. Rao, Sr.Adv.  
Mr. A.K. Upadhyaya, Adv.  
Ms. Namrata Mohapatra, Adv.  
Mr. M. Vijaya Bhaskar, AOR

For Respondent(s) Mr. Mukul Rohtagi, Sr.Adv.  
Mr. Sameer Abhyankar, AOR  
Mr. Nalin Talwar, Adv.  
Ms. Yeshi Rinchhen, Adv.  
Mr. Amish Tandon, Adv.  
Mr. Abhinav Mishra, Adv.  
Ms. Nishi Sangtani, Adv.  
Mr. Sunil Saraogi, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through Video Conferencing.

Heard Dr. G.V. Rao, learned senior counsel appearing on behalf of the petitioner as also Mr. Mukul Rohtagi, learned senior counsel, who appears on caveat on behalf of respondent No.3 - State of Sikkim.

Issue notice.

Mr. Sameer Abhyankar, learned counsel, accepts and waives service of formal notice upon respondent No.3.

List the matter after six weeks.

Counter affidavit be filed, in the meantime.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(R.S. NARAYANAN)  
COURT MASTER (NSH)

